

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:140
ANSWERED ON:26.07.2016
Delay in Implementation of NFSA
Singh Shri Bhola

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the delay in the implementation of the National Food Security Act (NFSA) has severely affected the people's health/nutrition levels/food habits in the drought affected regions including the State of Uttar Pradesh and if so, the details thereof;
- (b) whether the Government has taken any short term and long term measures in order to improve the nutrition level of the people in drought affected areas in the country including such regions in the State of Uttar Pradesh; and
- (c) if so, the details thereof and if not the reasons therefor?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 140 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

(a): The National Food Security Act (NFSA) is being implemented in 34 States/UTs, including Uttar Pradesh, and highly subsidized foodgrains under the Act are being allocated to them. In the remaining two States, allocation of foodgrains under erstwhile TPDS is continuing, for which also prices are subsidized.

(b) & (c): On request of State Governments, additional foodgrains are allocated for calamity relief including drought relief. During 2015-16 & 2016-17, 30.89 lakh tons of additional foodgrains has been allocated to 10 States/UTs, including an additional 7.59 lakh tons to Uttar Pradesh in 2016-17.

Further, under the Mid Day Meal (MDM) scheme, Government/ Government aided elementary schools, proposals for serving mid day meal in drought affected areas of 12 States have been approved for summer vacations of 2016, which includes Rs. 125.61 crore for Uttar Pradesh.
